

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 31 OF 2017

Dated: 26th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**M/s Ramnad Renewable Energy Ltd. Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam
Mr. G. Umapathy for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.11.2018.**

**(S. D. Dubey)
Technical Member**

mk/kt

**(Justice Manjula Chellur)
Chairperson**